

Central Administrative Tribunal
Principal Bench

O.A.No.1151/2002
with
O.A.No.1152/2002

Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the 4th day of April, 2003

O.A.No.1151/2002

Sh. V.S.Chauhan
s/o Sh. Krishna Rao
r/o D-96 Sitapuri
New Delhi - 110 045.
working as Director
in the Cabinet Secretariat. Applicant

(By Advocate: Sh. Shyam Babu)

Vs.

1. Union of India through
the Secretary (R)
Cabinet Secretariat
Room No.7, Bikaner House Annex
Shahjahan Road
New Delhi - 110 003.

2. Sh. Atul Razdan
Ex-Joint Secretary (Operations)
Cabinet Secretariat.

3. Sh. C.D.Sahay
Additional Secretary
Cabinet Secretariat.

(respondent No.2 and 3, who
were reviewing and accepting
authority of applicant's CRs
respectively be served through
Respondent No.1). Respondents

(By Advocate: Sh. Madhav Panikar)

with

O.A.No.1151/2002

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Additional Secretary
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(respondent No.2 and 3, who were reviewing and accepting authority of applicant's CRs respectively be served through respondent No.1). . . . Respondents

(By Advocate: Sh. Madhav Panikar)

O_R_D_E_R(Oral)

By Shri Shanker Raju, M(J):

In view of the redressal of the grievance of the applicants, contained in both these OAs, through an order passed by the respondents on 2.4.2003, applicant's counsel seeks to withdraw both the OAs. Accordingly, both the OAs are dismissed as withdrawn. No costs..

S. Raju
(Shanker Raju)
Member(J)

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